

DIRECTORATE GENERAL OF FOREIGN TRADE

DES-VI (FOOD & MISC)

Minutes of the meeting NC-VI held on 31.7.2008

The Meeting No. 15/AM09 for the licensing year 2008-09 to consider the cases under Duty Exemption Schemes (Chapter-4) of Foreign Trade Policy 2004-09 pertaining to Misc. & Food Products was held on 31.7.08 under the chairmanship of Shri Anil Aggarwal, Jt. DGFT in his chamber.

Case No. 218 NC-VI Dated 31.7.2008	Party's Name: M/s. Dhampur Speciality Sugar Ltd. New Delhi	Meeting No. & Date 15/09 dt. 31.7.2008	Status Deferred
HQ File No. 01/85/162/910/AM07/DES.VI			Defer Dated

Position:

Decision: Deferred.

- 1 The request of the firm for fixation of SION for "Demerara Sugar" against import of Cane Sugar Refined was considered by the NC-meeting as per the agenda.
- 2 It was noted that Directorate of Sugar had been requested to provide detailed technical characteristics of imported inputs i.e., Cane Sugar Refined and the export item i.e., Demerara Sugar. Directorate of Sugar has given their comments vide letter No.9-2/2005-ES dated 24.7.2008, but technical characteristics of Cane Sugar Refined have not been indicated. It was further noted that industry data in respect of 2-3 companies required for SION fixation have not been furnished by Directorate of Sugar. APEDA has already conveyed they are not monitoring export of Sugar and therefore, they have no comments.
- 3 Committee decided that Directorate of Sugar may be requested for the following details:

(i) Technical characteristics of Cane Sugar Refined.

(ii) Industry data for 2-3 companies regarding production of Demerara sugar from Cane Sugar Refined and its export.

Case No. 219 NC-VI Dated 31.7.2008	Party's Name: M/s. Dhampur Speciality Sugar Ltd. New Delhi	Meeting No. & Date 15/09 dt. 31.7.2008	Status Deferred
HQ File No. 01/85/50/963/AM07/DES.VI			Defer Dated

Position:

Decision: Deferred.

The request of the firm for fixation of SION for "Invert Sugar" against import of Cane Sugar Refined was considered by the NC meeting as per the agenda.

2. Representative of Directorate of Sugar explained that Invert Sugar consists of Glucose and fructose molecules obtained by the process of “inversion” of sucrose molecules. Invert Sugar can be made from (a) Raw Sugar (b) Cane Syrup, and (c) Refined Sugar. Quantity of glucose/fructose in Invert Sugar varies according to the percentage of inversion.

3. After deliberating on the issue, Committee decided to request Directorate of Sugar for the following details :

(i) Industry data for 2-3 companies regarding production/export of invert Sugar.

(ii) Qty of input required for 100% inversion & input output ratio for inversion less than 100 % .

(iii) SION is to fixed for three routes of production of Invert Sugar from Raw Sugar, Cane Syrup and Refined Sugar. Recommendation of Directorate of Sugar regarding input-output ratio in respect of all three routes.

Case No. 220 NC-VI Dated 31.7.08	Party's Name: M/s. Bhagwati Remides Pvt. Ltd., Kutch	Meeting No. & Date 15/09 dt. 31.7.2008	Status Deferred
HQ File No. 01/85/50/154/AM08/DES.VI RLA F.No. 37/24/40/002/AM08	License No. 3710000725 dt. 7.01.2008		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	62/0-AROMATIC NAPTHA BRESOL 150 EQUIVALENT TO AROMATIC NAPTHA SOLVESSO 150	1500.000	MT	58875000.00	1500000.000
2	62/0-AROMATIC NAPTHA BRESOL 200 EQUIVALENT TO AROMATIC NAPTHA SOLVESSO 200 (PRODUCT WILL BE MANUFACTURE OUT OF RECOVERABLE WASTAGE FROM THE EXPORT ITEM No. 01)	600.000	MT	22372500.00	570000.00
3	62/0-AROMATIC NAPTHA BRESOL 250 EQUIVALENT TO AROMATIC NAPTHA SOLVESSO 250 (PRODUCT WILL BE MANUFACTURE OUT OF RECOVERABLE WASTAGE FROM THE EXPORT ITEM No. 01)	450.000	MT	15898250.00	405000.00
			TOTAL	97145750.00	2475000.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US\$)
1	HEAVY AROMATICS (HA) DENSITY @ 15DEG C GR/ML ASTM D4052 COLOUR ASTM D6045	3000.000	MT	74121000.00	1860000.00
2	20 SWG-CRCA VIRGIN SHEETS (AS PER GENERAL POLICY FOR	307.000	MT	11685000.00	293225.00

	PACKAGING MATERIAL) PACKAGING MATERIAL				
			TOTAL	85806000.00	2153225.00

Position:

Decision: Deferred

The Committee considered the case as per agenda. It was observed that MoP N G vide their letter No.R-11011/18/2008-Sup dt.12.6.2008 have requested that applicant firm provide material balance indicating wastage at various stages of production.

It was noted that the information has not been received from the firm.

Committee decided to remind the firm for furnishing the required information.

Case No. 221 NC-VI Dated 31.7.08	Party's Name: M/s. Al Akbeer Exports Pvt. Ltd., Mumbai	Meeting No. & Date 15/09 dt. 31.7.2008	Status Deferred
HQ File No. 01/85/50/123/AM09/DES.VI RLA F.No. 03/94/40/383/AM09	License No. 0310479250 dt6. 18.7.2008		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	67/0- READY TO COOK FROZEN CHEESE SAMOSA (NET CONTENT OF FETA CHEESE 39.70MT)	70.783	MT	14411698.00	332680.00
			TOTAL	14411698.00	332680.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US\$)
1	FETA CHEESE (DANISH WHITE CHEESE)	43.680	MT	8271018.00	187824.00
			TOTAL	8271018.00	187824.00

Position:

Decision: Deferred

It was observed by the Committee that the soft copy online of the case has been received but hard copy of the same is awaited from the RLA. Therefore, it was decided to call for the hard copy from the RLA by e mail.

Case No. 222 NC-VI Dated 31.7.08	Party's Name: M/s. Essem Technopinz Pvt. Ltd., Nasik	Meeting No. & Date 15/09 dt. 31.7.2008	Status Deferred
HQ File No. 01/85/50/121/AM09/DES.VI RLA F.No. 31/24/40/104/AM09	License No. 3110034471 dt. 21.7.2008		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	61/p-Spring Ball Pen Tips	20000.0000	Thousand in Nos.	14518000.000	340000.00
			TOTAL	14518000.000	340000.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US\$)
1	Stainless Steel Wire Dia 2.30mm of relevant grade	7700.0003000.000	KG	3165047.00	73265.00

2	Tungsten Carbide Balls	40800.000	Thousand in Nos.	1674432.00	38760.00
3	Spring	21000.000	Thousand in Nos.	4808160.00	111300.00
4	Cutting Oil, Cleaning Oil, Trichloroethylene, Cutting Tools	0.000	None	580720.00	13443.00
			TOTAL	10228359.00	236768.00

Position:

Decision: Deferred

It was observed by the Committee that the soft copy online of the case has been received but hard copy of the same is awaited from the RLA. Therefore, it was decided to call for the hard copy from the RLA by e mail.

Case No. 223 NC-VI Dated 31.7.08	Party's Name: M/s. ALCHYMARS ICM SM PVT. LTD., CHENNAI	Meeting No. & Date 15/09 dt. 31.7.2008	Status Deferred
HQ File No. 01/85/50/122/AM09/DES.VI RLA F.No. 04/24/40/99/AM09	License No. 0410097328 DT. 21.7.08		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	62/0-CLOMIPRAMINE HYDROCHLORIDE	2000.00	KG	22204000.00	520000.00
			TOTAL	22204000.00	520000.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US\$)
1	3-CHLOROIMINODIBENZYL	1820.000	KG	16511040.00	382200.00
			TOTAL	16511040.00	382200.00

Position:

Decision: Deferred

It was observed by the Committee that the soft copy online of the case has been received but hard copy of the same is awaited from the RLA. Therefore, it was decided to call for the hard copy from the RLA by e mail

Case No. 224 NC-VI Dated 31.7.08	Party's Name: M/s. INTEGRATED CLEAN ROOM TECHNOLOGIES LTD., HYDERABAD	Meeting No. & Date 15/09 dt. 31.7.2008	Status Deferred
HQ File No. 01/85/50/163/AM09/DES.VI RLA F.No. 09/24/40/72/AM09	License No. 0910034355 DT. 19.6.2008		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	61/0-PRE FABRICATED BUILDING	341.000	Sq. Meter	1091624.00	27359.00
			TOTAL	1091624.00	27359.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US\$)
1	EVT CLEAN ROOM SILICONE HPCR TRANSPERANT CARTRIDGES 310ML	3600.000	NUMBER	909686.00	22462.00
			TOTAL	909686.00	22462.00

Position:

Decision: Deferred

It was observed by the Committee that the soft copy online of the case has been received but hard copy of the same is awaited from the RLA. Therefore, it was decided to call for the hard copy from the RLA by e mail

Case No. 225 NC-VI Dated 31.7.08	Party's Name: M/s. HIMALAYA INTERNATINOAL LTD., N. DELHI	Meeting No. & Date 15/09 dt. 31.7.2008	Status Deferred
HQ File No. 01/85/50/124/AM09/DES.VI RLA F.No. 05/24/40/265/AM09	License No. 0510224337 DT. 23.7.08		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	67/0- RESGULLA/GULAB JAMUN/RAJBHOG PACKING IN (A 2 ½ CANS PRINTED/NON PRINTED)	98000.000	NUMBER	7644000.00	178807.02
2	67/0-PANEER PACKING IN (140 x 235 MM PRINTED/UNPRINTED BARRIER BAGS(POUCHES)	98000.000	NUMBER	7840000.00	183391.81
3	67/0-CANNED MUSHROOM PACKING IN (A 10 CANS)	98000.00	NUMBER	19600000.00	458479.53
			TOTAL	35084000.00	820678.36

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US\$)
1	A 2 ½ CANS PRINTED/NON PRINTED	98000.000	NUMBER	1265000.00	29590.64
2	140 X 235 MM PRINTED/UNPRINTED BARRIER BAGS (POUCHES)	98000.000	NUMBER	600000.00	14035.09
3	A10 CANS	98000.000	NUMBER	2900000.00	67836.26
			TOTAL	4765000.00	111461.99

Position:

Decision: Deferred

It was observed by the Committee that the soft copy online of the case has been received but hard copy of the same is awaited from the RLA. Therefore, it was decided to call for the hard copy from the RLA by e mail

Case No. 226 NC-VI Dated 31.7.08	Party's Name: M/s. ASSOCIATED CAPSULES PVT. LTD., MUMBAI	Meeting No. & Date 15/09 dt. 31.7.2008	Status Deferred.
HQ File No. 01/85/50/120/AM09/DES.VI RLA F.No. 03/94/40/212/AM09	License No. 0310478949 DT. 16.7.2008		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	62/0-CELLULOSE CAPSULES	30000.000	KG	27090000.00	630000.00
			TOTAL	27090000.00	630000.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF(US\$)
1	AHYDROXY PROPYL METHYL CELLULOSE (CELLULOSE ETHER)	34800.000	KG	25264800.00	574200.00
			TOTAL	25264800.00	574200.00

Position:

Decision: Deferred

It was observed by the Committee that the soft copy online of the case has been received but hard copy of the same is awaited from the RLA. Therefore, it was decided to call for the hard copy from the RLA by e mail

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LIST OF PARTICIPANTS-NC VI MEETING No.15/AM09 HELD ON 31.7.2008

Sl.No	Name of the Officer	Designation	Department
1.	Sh. Anil Aggarwal	Jt.DGFT	DGFT
2.	Sh. T.M Skaria	Dy. DGFT	DGFT
3.	Sh. V.K YADAV	Sr. Tech. Adv.	Dte. Of Sugar
4.	Sh Raghu Nath	FTDO	DGFT